DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Thursday, 1st April, 2010/11 Chaitra 1932 (Saka) 2.00 PM

- **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
- **2. Special Mention (Rule-280):** Following Members to raise matters under Rule-280:

1. Shri Sat Prakash Rana 2. Shri Sri Krishan Tyagi

3. Shri Anil Kumar

4. Shri Devender Yadav

5. Shri Rama Kant Goswami

6. Shri Veer Singh Dhingan

7. Shri Mukesh Sharma

8. Shri Surender Pal Singh

9. Shri O.P.Babber

10. Ch. Bharat Singh

3. Adoption of Report:

Shri Tarvinder Singh Marwah

Shri Sahab Singh Chauhan

to move the following motion:

"That this House agrees with the First Report of General Purposes Committee presented on 31st March, 2010".

4. Papers to be laid on the Table:

Dr. A.K. Walia, Minister of Finance to lay the Copy of following:

- (i) Report of the Comptroller and Auditor General of India on State Finances for the year ended 31st March 2009.
- (ii) Finance Accounts for the year 2008-2009.
- (iii) Appropriation Accounts for the year 2008-2009.
- 5. Consideration and Passing of Bill:
 - Dr. A.K.Walia, Minister of Finance to move that "The Indian Stamp (Delhi Amendment) Bill, 2010 (Bill No. 01 of 2010)" introduced on 18th March, 2010 be taken into consideration. Also to move that the Bill be passed.
 - 2. Dr. A.K. Walia, Minister of Urban Development to move that, "The Delhi Urban Shelter Improvement Board, Bill, 2010 (Bill No. 04 of 2010)" introduced on 30th March, 2010 be taken into consideration. Also to move that the Bill be passed.

6. Short Duration Discussion:

Shri Surender Kumar

Shri Manoj Kumar

Dr. S.C.L. Gupta

to initiate discussion on unauthorized colonies in Delhi.

Delhi Siddharath Rao 1st April, 2010 Secretary